

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 03.06.2025						
SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
<u>NOT READY CASES</u>						
1	40106/2025	14.05.2025	WP (C) /24619/2023	M NAIK	4.00, 3*4	2025-06-03
2	42235/2025	17.05.2025	CMAPL/570/2022	K K MOHANTY	3.00, 3*3 SENT TO XEROX	2025-06-03
3	44271/2025	27.05.2025	WP (C) /10011/2004	S PRADHAN	194.00, 3*194	2025-06-03
4	45021/2025	30.05.2025	AHO/63/1989	DILLIP SAMAL	28.00, 3*28	2025-06-03
5	45421/2025	03.06.2025	WP (C) /9367/2024	D MAHAPATRA	8.00, 3*8 sent to xerox	2025-06-03
<u>READY CASES</u>						
6	45420/2025	03.06.2025	WP (C) /7190/2016	S C BISWAL	4.00, 3*4 SENT TO XEROX	2025-06-03
7	45422/2025	03.06.2025	WP (C) /3338/2008	J N MOHANTY	2.00, 3*2 DMS	2025-06-03

NIC